ITEM NO.1 Court No.1 (Video Conferencing) SECTION PIL-W
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 13029/1985

M.C. MEHTA Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

((1) IA NO. 5000/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF NORTH DELHI MUNICIPAL CORPORATION)(2) IA NO. 34084/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF EAST DELHI MUNICIPAL CORPORATION)(3) IA NOS. 33511 AND 33965/2021 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF MUNNU SINGH)(4) IA NOS. 95466 AND 95470/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF DELHI FIRE SERVICE, GNCTD)(5) IA NO. 46641/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. P. NARSIMHA MURTY)(6) IA NO. 45996/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. SUSHIL GARG)(7) IA NO. 45999/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF B.S.M. PUBLIC SCHOOL)(8) IA NO. 28353/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF GEE DEE EDUCATIONAL SOCIETY)(9) IA NO. 28185/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF ALL INDIA KATARIA EDUCATIONAL SOCIETY)(10) IA NO. 130236/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF KUMAR PAL SINGH)(11) IA NO. 117511/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF DELHI CANTONMENT BOARD) "ONLY" IN W.P. (C) NO. 13029/1985 IS LISTED. "ONLY" NAME OF THE FOLLOWING Adv.S MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST: MR. HARISH N. SALVE, SR. Adv. (A.C.) MS. APARAJITA SINGH, SR. Adv. (A.C.) MR. A.D.N. RAO, Adv. (A.C.) MR. SIDDHARTHA CHOWDHURY, Adv. (A.C.) PETITIONER-IN-PERSON MR. G.S. MAKKER, MR. RAJ BAHADUR YADAV, MR. SANJAY KR. VISEN, MR. KAMLENDRA MISHRA, MR. SANDEEP KR. JHA, MS. UTTARA BABBAR, MR. CHIRAG M. SHROFF, MR. PRAVEEN SWARUP, MS. PURNIMA JAUHARI, MS. NIDHI MOHAN PARASHAR, Adv.S)

Date: 09-04-2021 These applications were called on for hearing today. CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

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UPON hearing the counsel the Court made the following O R D E R

IA NO. 5000/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF NORTH DELHI MUNICIPAL CORPORATION) IN W.P.(C) NO. 13029/1985

The North Delhi Municipal Corporation has come up with this application seeking to register 2 numbers of CNG BS-IV Tata Trucks with water tankers and 46 CNG BS-IV Auto tippers.

Since these vehicles are to be put to use for public utility services, the application is allowed as prayed for, following the Order dated 18.09.2020 passed by this Court.

IA NO. 34084/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF EAST DELHI MUNICIPAL CORPORATION) IN W.P.(C) NO. 13029/1985

The East Delhi Municipal Corporation has come up with this application seeking the registration of 20 numbers of Hook Loaders BS-VI Chassis commercial vehicles.

These vehicles have hydraulically operated lifts used for loading containers into trucks. These vehicles are used by the Corporation to transfer garbage and waste to landfill sites and to help in solid waste management.

Since the vehicles are to be put to use for public utility services, the application is allowed following our earlier orders.

IA NOS. 33511 AND 33965/2021 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF MUNNU SINGH) IN W.P.(C) NO. 13029/1985

These applications are by a private individual seeking impleadment and registration of a Maruti Vitara Brezza VDI BS-IV vehicle, allegedly purchased on the occasion of the wedding of the applicant's son.

But it appears that the Transport Authority of the State of Uttar Pradesh refused registration. Therefore, Shri A.D.N. Rao, learned Amicus Curiae may verify whether the applications can be considered here or the applicant should be permitted to move the Allahabad High Court.

Call after four weeks.

IA NOS. 95466 AND 95470/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF DELHI FIRE SERVICE, GNCTD) IN W.P.(C) NO. 13029/1985

Delhi Fire Service has come up with these applications *(i)* for impleadment; and *(ii)* for directing the Transport Department to register 30 fire units (BS-IV) claim to have been purchased before 31.03.2020.

Since the vehicles in question are to be put to use for public purposes and also since they have been purchased before 31.03.2020 and also registered on the E-Vahan portal, the applications are allowed.

<u>IA NO. 46641/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. P. NARSIMHA MURTY) IN W.P.(C) NO. 13029/1985</u>

This is an application by an individual seeking a direction for registration of Ashok Leyland ALPSV bus which is a BS-IV CNG vehicle.

Following our earlier order dated 18.09.2020, this application is allowed.

<u>IA NO. 45996/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. SUSHIL GARG) IN W.P.(C) NO. 13029/1985</u>

This is an application by a private individual seeking registration of a ISUZU high desk truck. Since it is a BS-IV CNG compliant vehicle, this application is allowed following our previous orders.

<u>IA NO. 45999/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF B.S.M. PUBLIC SCHOOL) IN W.P.(C) NO. 13029/1985</u>

This is an application filed by B.S.M. Public School seeking registration of a ISUZU bus. Since it is a BS-IV CNG compliant vehicle, this application is allowed following our previous orders.

IA NO. 28353/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF GEE DEE EDUCATIONAL SOCIETY) IN W.P.(C) NO. 13029/1985

This is an application filed by an Educational Society seeking a direction to register 6 numbers of SML ISUZU school buses.

Since these buses are BS-IV CNG compliant vehicle, this application is allowed following our earlier orders.

IA NO. 28185/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF ALL INDIA KATARIA EDUCATIONAL SOCIETY) IN W.P.(C) NO. 13029/1985

This is an application filed by an Educational Society seeking a direction to register 3 numbers of SML ISUZU school buses.

Since these buses are BS-IV CNG Euro variant vehicles, this application is allowed following our earlier orders.

<u>IA NO. 130236/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF KUMAR PAL SINGH)</u> <u>IN W.P.(C) NO. 13029/1985</u>

This is an application by a private individual seeking direction to the concerned transport officer at Mathura to register a BS-IV diesel car.

According to the applicant he purchased a VERNA car in February, 2020 and the same was granted temporary registration on 16.03.2020.

Since the vehicle is to be registered at Mathura, Shri A.D.N. Rao, learned Amicus Curiae may verify and tell whether the applicant should approach Allahabad High Court.

Call after four weeks.

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IA NO. 117511/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF DELHI CANTONMENT

BOARD) IN W.P.(C) NO. 13029/1985

This is an application by the Delhi Cantonment Board seeking a

direction for the registration of a CNG BS-IV truck.

The truck is intended to be used as a road broomer by the Cantonment

Board. Therefore, following our earlier order dated 18.09.2020, this

application is allowed.

I.A. No.142872 of 2019 (Disposed off) IN W.P.(C) NO. 13029/1985

Taken on Board.

This application was already disposed of by an Order dated

19.06.2020. While doing so, this Court directed the applicant, namely,

the Deputy Commissioner of Police (Prov. & Logistics) to file an

affidavit containing details such as the Engine Number, Chassis number

etc. of all the vehicles.

Pursuant to the said direction, the Deputy Commissioner of police

has filed an affidavit on 25.03.3021. The same is taken on record and

hence on this I.A. no further orders are necessary.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL) ASSISTANT REGISTRAR